17:26 hrs.

APPROPRIATION (RAILWAYS) BILL+, 1978

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways."

The motion was adopted.

PROF. MADHU DANDAVATE: Sit, I introduce† the Bill,†

1 beg to move‡:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways, be taken into consideration.

MR. SPEAKER: 'The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railway, be taken into consideration."

The motion was adopted.

MR. SPEAKER: We shall now take up clause-by-clause consideration.

The question is:

"That clauses 2, 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Bracting Formula and the Title twere added to the Bill.

PROF. MADHU DANDAVATE: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed.

The motion was a lopted.

17. a8 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1977-78.

MR. SPEAKER: We will now take up Supplementary Demands for Grants (Railways) for 1977-78.

Motion moved:

"That the respective Supplementary sums not exceeding the amounts shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1978, in respect of the following demands entered in the second column thereof:—

Demands Nos. 9,12,13,16,18,19 and 21."

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 20-3-78-

[†]Introduced with the recommendation of the President-

^{*}Moved with the recommendation of the President.

*Moved with the recommendation of the President.

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Supplementary Demands for grants (Railways) for 1977-78 submitted to the Vote of Lok Sabha.

Suppl. D.G.

Amount of Demand for Name of Demand Grant No. of submitted Demand to the Vote of the House 2 3 1 9 Working Expenses-Mis-5,10,28,000 cellaneous Expenses. 12 Dividend to General Revenues and Contribution for Grants to States in lieu o Passenger Fare Tax 1,74,54,000 13 Open Line Works (Revenue). 1.23,00,000 16 Pensinery Charges-Pen-

sion Fund 7,92,18,000 18 Appropriation to Develop-

ment Fund 7,52,72,000 19 Appropriation to Revenue

ar Appropriation to Accident Compensation, Safety and Passenger Amenities Fund .

Reserve Fund

63,27,000

. 49,29,35,000

MR. SPEAKER I shall now put the Supplementary Demands for Grants Railways to the vote for House. The question

"That the respective Supplementary sums not exceeding the amounts shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in cours. of payment during the year ending the 31st day of March, 1978, in respect of the following demands entered in the second column thereof :-

D-mands Nos. 9, 12, 13, 16, 18, 19 and 21."

The motion was adopted

17.29 pts.

APPROPRIATION (RAILWAYS) NO. 2 BILL*, 1978.

THE MINISTER OF RAILWAYS PROF. MADHU DANDAVATE: beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways.

MR. SPEAKER: The question is:

"The leave be granted to introduce a a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways."

The motion was adopted.

PROF. MADHU DANDAVATE: I introducet the Bill.

I beg to move.†

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways, be taken into consideration."

MR. SPEAKER. The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 for the purposes of Railways, be taken into consideration".

The motion was adopted

MR. SPEAKER: We shall now take up the clause by clause consideration. The question is:

"That Clauses 2, 3 and the Schedule stand part of the Bill".

The motion was adopted.

Clauser 2, 3 and the Schedule were added to the Bill.

Clause 1, the Bnarting Formula and the Title w ere added to the Bill.

PROF. MADHU DANDAVATE: I beg to move:

"That th Bill b: pass d."

Published in Gazette of India Extraordnary, Part II, Section 2, dated 20-3-78. fintroducei/ novel with the reconnectation of the President.